

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.05.2023

ORDER NO. 82 of 2023

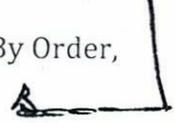
Hon'ble President is pleased to partially modify the roster order no. 76 of 2023 for **CESTAT, New Delhi** on **10.05.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 10.05.2023 at 2:30 pm.	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Part heard matter in E/50801/2020 M/s. Delta Electronics vs. CCGST Dehradun.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar